

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 8
CA(CAA)/42(AHM)2021

Order under Section 230-232 Co.Act.2013

IN THE MATTER OF:

APL Corporation Pvt Ltd
(Transferor Company 1)

.....Applicant

.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant :Ms. Natasha Shah, Advocate
For the IRP/RP :
For the Respondent :

ORDER

The matter stands adjourned to 09.08.2021 for further consideration.

-SD-
(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)